

Statement 8: Financing of Gross Fiscal Deficit- As Per cent to Total - 2018-19 (RE)

(Per cent)

State/UT	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	70.9	3.7	-3.4	2.0	3.7	1.8	29.9	-0.4	-5.5	-0.1	-2.6	100.0
2. Arunachal Pradesh	71.4	-2.6	-3.0	26.1	36.3	-23.8	10.0	0.7	-42.5	-48.1	75.5	100.0
3. Assam	73.2	-0.3	-7.3	13.4	9.7	-	-11.9	1.2	-0.2	-	22.2	100.0
4. Bihar	59.5	5.0	-7.2	4.3	-0.4	-	0.4	-3.6	-	-	42.0	100.0
5. Chhattisgarh	67.8	2.3	-2.4	3.6	3.1	0.1	-0.5	-	-	-	26.0	100.0
6. Goa	24.3	-0.5	-5.0	-0.5	3.6	2.3	-	-0.3	-3.3	-0.2	79.4	100.0
7. Gujarat	86.4	4.0	-11.1	9.0	0.8	0.1	4.5	2.7	0.9	-	2.8	100.0
8. Haryana	87.5	0.4	-4.8	0.6	3.9	1.0	-6.5	0.2	-	-0.2	17.7	100.0
9. Himachal Pradesh	48.1	-0.3	-6.9	2.1	15.7	-	-	-	-	-0.4	41.6	100.0
10. Jammu and Kashmir	29.3	-0.5	-	1.2	11.7	0.6	-	-	-	6.7	51.1	100.0
11. Jharkhand	86.9	5.2	-10.1	14.0	-1.6	-	7.6	0.4	3.5	10.6	-16.6	100.0
12. Karnataka	90.4	-0.6	-4.0	1.2	8.3	-0.4	-3.4	-	-	-	8.5	100.0
13. Kerala	74.9	2.7	3.9	-0.2	26.8	-1.2	0.5	-11.2	0.3	-0.2	3.7	100.0
14. Madhya Pradesh	73.0	8.4	3.2	9.3	12.8	-5.4	13.2	-3.2	-0.3	-0.1	-10.8	100.0
15. Maharashtra	12.9	-0.7	-9.5	7.5	1.7	5.6	8.3	0.2	-0.3	-0.2	74.5	100.0
16. Manipur	19.5	-1.6	-1.9	4.6	1.6	-	-2.9	-	-	-0.7	81.4	100.0
17. Meghalaya	75.5	1.4	-4.3	11.6	18.1	-	-47.3	0.1	1.3	0.8	42.9	100.0
18. Mizoram	23.3	-0.1	-0.6	5.4	4.2	0.1	10.4	-	-	-1.7	59.1	100.0
19. Nagaland	26.6	-0.7	-1.0	-1.9	19.1	-0.1	-63.3	-	-	-2.9	124.1	100.0
20. Odisha	70.7	3.3	-7.4	24.7	7.2	-	-0.1	0.1	-121.4	0.3	122.5	100.0
21. Punjab	96.6	6.9	-10.2	-6.2	7.0	3.9	-0.7	-	-	-0.4	3.0	100.0
22. Rajasthan	94.3	6.0	-5.0	2.1	10.0	-3.5	5.3	-0.1	-	-19.5	10.5	100.0
23. Sikkim	88.1	-1.1	-1.7	-0.5	18.3	-3.0	-	-7.9	4.2	-0.1	3.6	100.0
24. Tamil Nadu	90.5	3.9	-3.9	2.2	4.2	4.0	-4.0	-17.7	-	-	20.9	100.0
25. Telangana	93.8	1.4	-2.1	0.8	3.8	0.8	4.1	-	-	-1.3	-1.3	100.0
26. Tripura	112.5	-2.0	-11.4	-2.5	4.1	0.2	4.0	0.4	-2.4	-	-2.8	100.0
27. Uttar Pradesh	81.3	-1.0	-11.1	7.6	6.3	31.3	-5.5	-6.2	-2.7	0.3	-0.1	100.0
28. Uttarakhand	96.3	2.6	-7.3	3.6	3.5	-	-4.4	-	-2.8	-5.0	13.5	100.0
29. West Bengal	109.1	1.0	-18.8	-0.1	3.8	-	8.7	-	-	2.1	-5.8	100.0
30. NCT Delhi	-	361.1	-	-	-	-	-	-	-	-15.0	-246.1	100.0
31. Puducherry	115.5	-36.7	-	-12.4	-7.2	-	-0.7	193.7	-19.7	33.7	-166.1	100.0
All States and UTs	73.7	2.6	-6.1	4.3	6.3	3.1	3.0	-2.4	-3.7	-0.9	20.1	100.0

'-' : Nil/Negligible.

RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these states are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget documents of the state governments.